

High Court of Karnataka,
Bengaluru,
Dated:14th December 2022

NOTIFICATION NO. HCKB - 217 / 2022

In modification of earlier Notification No. HCKB - 176/2022 dated 15th October 2022, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 2nd January 2023 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Sreenivas Harish Kumar	2
3	Hon'ble Mr. Justice V.Srishananda	3
4	Hon'ble Ms. Justice J.M.Khazi	4
5	Hon'ble Mr. Justice Anant Ramanath Hegde	5
6	Hon'ble Mr. Justice C.M.Poonacha	6
7	Hon'ble Mr. Justice T.G.Shivashankare Gowda	7

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

Date:14.12.2022

HIGH COURT OF KARNATAKA KALABURAGI BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 2ND JANUARY 2023**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Mr. Justice T.G.Shivashankare Gowda</p> <p>All Division Bench matters</p> <p>- Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>All Category of Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>Miscellaneous First Appeals</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>All Category of Writ matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice C.M.Poonacha</p> <p>All Category of Civil matters (except MFAs) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar</p> <p>Criminal Revision Petitions</p>
2	<p>Hon'ble Mr. Justice T.G.Shivashankare Gowda</p> <p>Criminal Appeals</p>

NOTES:

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date:14.12.2022